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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CS(COMM) 733/2022

M/S HCL INFOSYSTEMS LIMITED

.....Plaintiff

Through: Mr. Abhishek Gusain and
Mr. Harshit S. Gahlot,
Advocates.

versus

M/S PRESTO INFOSOLUTIONS PVT. LTD.

.....Defendant

Through: Ms. Purnima Maheshwari,
Advocate.

CORAM:

**JOINT REGISTRAR (JUDICIAL) SH. DEEPAK
DABAS (DHJS)**

ORDER

03.09.2025

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1. Pleadings are complete.
2. Joint document schedule is already on record.
3. Affidavit of admission/denial of documents are also on record.
4. Hard copy of documents which were e-filed are also on record.
5. Re-notify on 27.11.2025 for admission/denial of documents and marking of exhibits, as requested on behalf of parties.

**DEEPAK DABAS (DHJS),
JOINT REGISTRAR (JUDICIAL)**

SEPTEMBER 3, 2025/anj